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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	TP 72/16 For Hearing 39		Prem Anand Vs Prisha Corporate
12			-	Services Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPRESE	ENTATION TO WHOM	SIGNATURE
	R. Krishnamocothy 9442388179	Coursel Lo L2 GR3	Carla
	O.M. SOTOHARAN	Counge.	J. S. MADILLA 15.5. MADILLA
	4.5. MADIVEW. 94483-55270		

Counsel for petitioner is present. Counsel for respondent is also present. List it for hearing on 14.11.2017.

MEMBER (J)